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| Madhya Pradesh | Jhabua, Dhar, Betul, Sidhi, Nandia, Sarguja, Bastar. |
| Maharashtra | Nasik, Ahmednagar, Pune, Satara, Sangli, Sholapur, Ratnagiri, Melghat (Amravati Distt.), Sironcha (Chandrapur Distt.) Hill and Tribal Areas of Vidarbha region. |
| Manipur | Manipur North, Manipur West, Manipur South, Manipur Central, Manipur East. |
| Meghalaya | United K. & J. Hills, Caro Hills. |
| Uttar Pradesh | Mirzapur, Allahabad, Banda, Jalaun, Hamirpur, Dehradun, Nainital, Uttar Kashi, Chamoli, Pithoragarh, Almora, Pauri Garhwal, Tehri Garhwal, Azamgarh, Gorakhpur, Basti, Ghazipur, Balia, Deoria, Lakhimpur (Kheri). |
| Nagaland | Kohima, Mokokochug, Tuensang. |
| West Bengal | Purulia, Bankura, Midnapur, Darjeeling, Hoogli, Murshidabad, Burdwan, Jalpaiguri, Siliguri, Nadia. |
| Tripura | West Tripura, South Tripura and North Tripura. |

Accommodation for the Participants of Asian Games, 1982

7976. DR. KRUPASINDHU BHOI:
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the steps taken by Government to provide accommodation to the participants of coming Asian Games;

(b) how many contracts have been given by Government to private parties to construct hotels for providing accommodation to the participants of games and the details thereof;

(c) whether Government have also constructed some residential quarters for the Asiad; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). About 700 residential flats are being constructed by the DDA at the Asian Games Village, Siri Fort, New Delhi to accommodate the participants in the Asian Games. There is no proposal to accommodate

the participants in hotels to be constructed by private parties/public sector undertakings.

Allotment of Sugar to Nagaland

7977. SHRI CHINGWANG KONYAK:
Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government had allotted sugar to Nagaland State for the months of November and December, 1980;

(b) if so, whether the Government of Nagaland lifted the same; and

(c) names of sugar mills from which the same has been supplied?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). For each of the months of November and December, 1980, Nagaland State was allotted levy sugar quota of 349.8 tonnes. The said quota was lifted by Nagaland Government in full from the concerned factories i.e. 349.8 tonnes for November, 1980 were lifted from Balrampur factory and 349.8 tonnes allotted for December, 1980 were lifted from the local Dimapur factory in the State.